

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Kamrup (M), Guwahati

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJK/Acctt.11249/E dated 20.12.2021

Madam,

With reference to the above, I am directed to inform you that Smti Sagarika Borpujari, Civil Judge cum Asstt. Sessions Judge No. 3, Kamrup (M), Guwahati, has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 during civil vacation w.e.f. 24.12.2021 to 31.12.2021 to visit her home town Teok, Jorhat, by the shortest possible route, as per existing Rules.

Smti Borpujari may be informed accordingly.

Yours faithfully

Self

REGISTRAR (VIGILANCE)

emo NO. HC.VII-03/2020/7160 - 7163 /A. dated 23/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Sagarika Borpujari, Civil Judge cum Asstt. Sessions Judge No. 3, Kamrup (M), Guwahati for information with reference to her letter No. 1117 dated 09.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

23/12/21

REGISTRAR (VIGILANCE)

Per